

include :—

- (i) Providing assistance for raising small and large nurseries for production of good quality planting material, upgradation of technical knowhow of farmers through demonstrations, trainings and publicity, rejuvenation of old orchards, area expansion, supply of minikits for vegetables, improving productivity and training of farmers under the Centrally Sponsored Scheme on Integrated Development of Tropical, Temperate and Arid Zone fruits.
- (ii) Provision of soft loans for setting up of grading/processing centres, auction platforms, ripening/curing chambers and quality testing equipment.
- (iii) Providing financial assistance to exporters/growers/Cooperative Societies for development of infrastructural facilities such as purchase of specialised transport units, establishment of pre cooling/cold storage facilities, integrated post-harvest handling systems (pack houses);
- (iv) Grant of financial assistance for improved packaging, and strengthening of quality control including adoption of latest ISO 9000/HACCP systems at export units;
- (v) Grant of air freight subsidy for export of selected fresh vegetables and fresh fruits.
- (vi) Establishment of vapour heat treatment facilities for improving the acceptability of the product especially mangoes in overseas markets. Research efforts are on for the use of modern technologies such as Controlled/Modified Atmosphere technologies in transportation for increasing the shelf-life of perishable products;
- (vii) Arranging promotional campaigns such as buyer-seller meets and participation in important international fairs and exhibitions;

- (viii) Setting up of integrated cargo handling and cold storage facilities at various International Airports for handling export of perishable items such as fresh fruits and vegetables;
- (ix) Providing technical advisory services and other support services to, trade and industry including training of farmers for export production, quality control packaging, transport, etc.

On-going Irrigation Projects

1626. SHRI ASHOK NAMDEORAO MOHOL :
SHRI A. VENKATESH NAIK :
SHRI VITHAL TUPE :

Will the Minister of FINANCE be pleased to state:

(a) whether the National Bank for Agriculture and Rural Development has sanctioned loan for the completion of certain on-going irrigation projects in the country;

(b) if so, the details thereof and the details of loan sanctioned by the bank for the purpose during the last three years, project-wise and State-wise;

(c) whether some more proposals for financing the irrigation projects are pending with the NABARD; and

(d) if so, the details thereof and the stage at which these proposals are pending?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Yes, Sir. National Bank for Agriculture and Rural Development (NABARD) has been sanctioning loans for the completion of certain on-going irrigation projects in different States of the country under Rural Infrastructure Development Fund (RIDE). The details of the State-wise and project-wise sanctions are given in the attached statement I to IV.

(c) and (d) NABARD has reported that proposals for an aggregate loan amount of Rs. 178.63 crore in irrigation

sector are pending consideration and these would be considered for sanction if found feasible and viable.

Statement-I

The State-wise details of on-going irrigation projects sanctioned under Rural Infrastructure Development Fund-I during the year 1995-96

(Rs. in lakhs)

S. No.	State	Total		
		No.	Sanctioned	Disbursed
1	2	3	4	5
1.	Andhra Pradesh	67	21990.41	18374.46
2.	Bihar	783	2618.13	—
3.	Goa	1	684.95	684.95
4.	Gujarat	43	13411.40	12516.26
5.	Haryana	3	1827.71	1373.88
6.	Himachal Pradesh	70	1356.21	1351.96
7.	Jammu & Kashmir	12	621.79	603.85
8.	Karnataka	90	14345.14	12078.57
9.	Kerala	96	9470.91	6730.19
10.	Madhya Pradesh	163	19963.28	14991.52
11.	Maharashtra	105	17374.00	14865.58
12.	Manipur	63	174.86	23.74

1	2	3	4	5
13.	Mizoram	21	238.19	201.94
14.	Nagaland	18	137.98	134.87
15.	Orissa	2539	13424.82	11584.73
16.	Rajasthan	36	11836.15	9815.47
17.	Tripura	36	182.37	31.71
18.	Uttar Pradesh	27	28478.89	25452.29
19.	West Bengal	16	8892.70	6351.00
Total		4189	167029.89	137166.97

Statement-II

The State-wise details of on-going irrigation projects sanctioned under Rural Infrastructure Development Fund-II during the year 1996-97

(Rs. in lakhs)

S. No.	State	Total		
		No.	Sanctioned	Disbursed
1	2	3	4	5
1.	Andhra Pradesh	12	6390.26	1892.75
2.	Gujarat	9	3106.40	1285.03
3.	Haryana	2	3492.47	2135. J
4.	Himachal Pradesh	43	1870.77	1190.94

1	2	3	4	5
5.	Karnataka	4	5113.84	2190.38
6.	Kerala	16	3384.01	555.91
7.	Madhya Pradesh	64	20403.19	7960.14
8.	Maharashtra	104	22514.90	15302.59
9.	Orissa	1	2090.00	2071.86
10.	Rajasthan	14	3158.86	2204.06
11.	Uttar Pradesh	3	6058.65	2076.60
12.	West Bengal	23	121.27	12.13
Total		295	77704.06	36878.28

Statement-III

Statement showing the State-wise details of on-going irrigation projects sanctioned under Rural Infrastructure Development Fund-III during the year 1997-98

(Rs. in lakh.,

S. No.	State	Total		
		No.	Sanctioned	Disbursed
1	2	3	4	5
1.	Andhra Pradesh	2	163.67	94.00
2.	Bihar	53	915.37	—
3.	Gujarat	5	7107.67	4054.26

1	2	3	4	5
4.	Haryana	1	1091.77	405.73
5.	Himachal Pradesh	7	164.45	92.65
6.	Jammu & Kashmir	92	733.01	146.60
7.	Karnataka	1	625.10	79.95
8.	Kerala	2	42.98	—
9.	Madhya Pradesh	73	10175.73	1630.95
10.	Orissa	18	8110.79	780.13
11.	Rajasthan	30	7126.40	2128.10
12.	Uttar Pradesh	8	14450.25	299.48
Total		292	50715.09	9711.85

Statement-IV

Statement showing the State-wise details of on-going irrigation projects sanctioned under Rural Infrastructure Development Fund-IV during the year 1998-99

(Rs. in lakhs)

S. No.	State	Total		
		No.	Sanctioned	Disbursed
1	2	3	4	5
1.	Andhra Pradesh	2	3173.46	
2.	Bihar	1	443.16	

1	2	3	4	5
3.	Goa	1	185.00	
4.	Gujarat	3	5027.40	
5.	Himachal Pradesh	2	24.33	2.43
6.	Jammu & Kashmir	4	1404.31	
7.	Karnataka	9	548.39	
8.	Madhya Pradesh	65	8817.12	
9.	Maharashtra	13	10047.53	
10.	Orissa	5	5067.36	
11.	Rajasthan	11	9967.56	
Total		116	44705.64	2.43

219-19
Restructuring of ECL

1627. SHRI BASU DEB ACHARIA : Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited has referred the proposal of restructuring of Eastern Coalfields Limited to ICICI;

(b) if so, whether the ICICI has submitted the report;

(c) if so, the details of the recommendations made by ICICI;

(d) whether the ECL management has accepted the recommendations; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) Coal India Limited has engaged the ICICI to carry out a comprehensive study and recommend measures for revival of Eastern Coalfields Limited (ECL).

(b) The ICICI have submitted an interim report.

(c) In their interim report the ICICI have clearly pointed out that the various mines being operated by ECL can be classified as follows:

Group I Profitable mines

Group II Areas with profit potential